

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **22.10.2025** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 133/2025 For Stay IA No. 1477/2025 For Condone Delay IA No. 1478/2025 (With defects)	Sripathy Associates Pvt Ltd & Anr. Vs Srinivasamoorthy Vimala, Director, Sripathy Associates Pvt Ltd & 7 Ors.	Mr. TK Bhaskar	
2.	Comp App (AT) (CH) No. 134/2025 Interim Injunction IA No. 1479/2025 (With defects)	Vedre Vajender Rao Vs Speed Projects and Infrastructure Pvt Ltd & 10 Ors.	Mr. TK Bhaskar	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 1332/2025 (For Amendment) in TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Pvt. Ltd. & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1 R7
4.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. Sherry Samuel Oommen
5.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
6.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen

7.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. Akhil Suresh	Mr. Sukumar Nainan Oommen
8.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. Akhil Suresh	Mr. PJ Anil Kumar
9.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. Akhil Suresh	Mr. PJ Anil Kumar
10.	Comp App (AT) (CH) No. 89/2024	S Radhakrishnan & Anr Vs Hyderabad Pollution Controls Ltd. & 12 Ors	Dr. SV Rama Krishna	Mr. K Rajendran R1- R4, R8-R10 Mr. Vinay Babu Gade, PCS- R5-R7
11.	Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 67/2025	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt Ltd Vs Maligi Madhusudhan Reddy & 2 Ors	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2
12.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr.AG Sathyanarayana
13.	IA No. 1292/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 450/2025	Recap Ventures Pvt Ltd Vs ITI Limited	Ms. A Vidya	
14.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No. 909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd & Anr	Ms. Krutika Raghavan	Mr.Shabbeer Ahmed R1 Mr. Philip Mathew R2

For Admission (After Notice)

(Requests for adjournment in Item Nos. 15 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No. 588/2024 For Stay IA No. 589, 974, 1047/2024 To Vacate Stay IA No. 436/2025 To Adv. Hg. IA No. 1227/2025	Abhijit Bhattacharjee, Suspended Director of the Corporate Debtor Lumiford Pvt Ltd Vs COSR Ventures & Anr	Ms. Priyanka Das	Mr. Surya Teja Nalla R1 Mr. Amir Bavani- R2

16.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	KSK Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr.	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Y Suryanarayana R1 Mr. Anirudh Krishnan R2
17.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company, rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew R1
18.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
19.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors. WITH	Mr. A Ram Kumar	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R5 Mr, Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8
20.	Comp App (AT) (CH) (Ins) No. 165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erstwhile RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors	Mr. A Ram Kumar	Mr. Mayur Mundra R1 Mr. RS Dhuriyan- R4
21.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No. 294/2024 For Stay IA No. 295/2024	Stellence Pharmscience Pvt Ltd, Rep by Ramachandran R Vs Religare Finvest Ltd. Rep by its Directors & Anr	Mr. MVV Ramana	Mr. Sanjeev Singh R1 Mr. Shashank Nagendran R2
22.	Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
23.	Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag

24.	Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
25.	Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
26.	Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag
27.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
28.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
29.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
30.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
31.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
32.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr. WITH	Mr. BSV Prakash Kumar	
33.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1
34.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd.	Mr. Varun Srinivasan	

35.	Comp App (AT) (CH) (Ins) No. 160/2025	Bhagirathi Infrapower Projects Pvt Ltd Vs Ramky Infrastructure Ltd.	Mr. Honey Satpal	Ms. Kopal Sharraf
36.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator of Subhashri Bio Energies Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Mr. KJ Parthasarathy
37.	Comp App (AT) (CH) (Ins) No. 186/2025 For Stay IA No. 505/2025	Shantilal Surana Vs V. Duraisamy, RP & Anr	Ms. Prapti Mehta	
38.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025	Sikakollu Chandra Mohan, Ex-Director of Bheema Cements Ltd & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr	Mr. V Ravi Kumar	Mr. VV Sivakumar R2
39.	Comp App (AT) (CH) (Ins) No. 339/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by its RP Sreenivasa Rao Ravinuthala	Mr. Ramesh Kumar Chopra	Mr. Shabbeer Ahmed
40.	Comp App (AT) (CH) (Ins) No. 385/2025 For Stay IA No. 1128/2025	Laji Joseph Vs The South Indian Bank WITH	Mr. Arun C Mohan	Mr. ML Ganesh
41.	Comp App (AT) (CH) (Ins) No. 386/2025 For Stay IA No. 1130/2025	Joys Laji Vs The South Indian Bank	Mr. Arun C Mohan	Mr. ML Ganesh
42.	Comp App (AT) (CH) (Ins) No. 393/2025	Srinivasan Associates Pvt Ltd Vs Akshaya Pvt Ltd	Mr. R Bharath Kumar	
43.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Menon	Mr. J Manivannan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	Comp App (AT) (CH) (Ins) No. 52/2021 For Stay IA No. 118/2021	KCP Shivraman Vs Subramaniam Aneetha, RP, Karur KCP Packagings Ltd. & Anr	Mr. M Dwarakanath	Mr. Avinash Krishnan Ravi

45.	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce & Industry	Mr. Anil D Nair	Mr. Vinod PV
46.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt Ltd Vs Swiss Garnier Genexiaa Sciences Pvt Ltd	Mr. Pranava Charan	Mr. Prithviraj JS
47.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd & 5 Ors	Mr. Mayan H Jain	Mr. Vinod PV Ms. Reetha D - R1
48.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt Ltd & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1
49.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024	Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
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- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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